

MEDIATION CENTRE, RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 16.11.2015

| S.No | NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i> | TYPE OF CASE & No. WITH TITLE OF CASE | NAME OF ADVOCATE Petitioner's | NAME OF ADVOCATE Respondent's |
|------|---|--|---|---|
| 01. | Smt.Meena Kothari, Advocate | S.B.Civil Second Appeal No.80/2015,Smt.Sarbati Devi V/s Bhani Ram | Mr.S.L.Jain & Abhinav Jain | Mr.Muktesh Maheshwari & Akash Kakar |
| 02. | Shri H.S.Balot, Advocate | S.B.Civil Misc.Transfer Pet.No.113/2015, Prianka V/s Praveen Kumar | Mr.N.R. Goswami | |
| 03. | Shri Rashi Vaishnav, Advocate | S.B.Civil Misc.Transfer Pet.No.75/2015,Smt.Ruchi Parihar V/s Hemraj Sisodia | Mr.Dr.Nupur Bhati,Pawan Singh | Mr.Haider Agha |
| 04. | Shri Prashant Kumar SharmaRetd;D.J., | S.B.CriminalMisc.Bail Pet.No .8352/2015,Gyan Prakash Garg V/s State of Raj & Ors. | Mr.Vineet Jain & Jaswant Suttar , | Mr.Ranjeet Singh |

CAUSE – LIST 17.11.2015

| S.No | NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i> | TYPE OF CASE & No. WITH TITLE OF CASE | NAME OF ADVOCATE Petitioner's | NAME OF ADVOCATE Respondent's |
|------|---|---|--|--|
| 01. | Shri Muli Dhar Vaishnav,Retd; D.J. | D.B.Civil Misc.Appeal No.2093/2013,Smt.Suman Saran V/s Rahul Saran | Mr.Manish Dadich | Mr.C.S. Kotwani |
| 02. | Shri Jintendra Maheshwari,Advocate | S.B.Criminal Misc.Pet.No.1120/2010, Shiv Ratan Goyal & Anr V/s State & Ors. & S.B.Criminal Misc.Pet.No.1121/2010, Bhagwan Garg V/s State & Ors. | Mr.Sheetal Kumbhat | Mr.M.M.Dhera |
| 03. | Smt.Pramila Acharya , Advocate | D.B.Civil Misc.Appeal No.1773/2014,Smt.Sarita Kawadiaya V/s Sunil Kawadiaya | Mr.Anuj Sahlot | Mr.Vipin Makkad |
| 04. | Shri Muli Dhar Vaishnav,Retd; D.J. | S.B.Civil First Appeal No.270/2013,Om Prakash V/s Mohan Lal | Mr.Muktesh Maheshwari & Ashwini Gehlot | MrHemant Dutt & Narendra Thanvi |


DY. SECRETARY
 RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR